

ITEM NO.1

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VIVEK SAXENA

Criminal Appeal No(s). 1343/2021

SUKHVINDER SINGH & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 15-09-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Niraj Sharma, AOR

For Respondent(s)

Mr. Adarsh Upadhyay, AOR

Ms. Pallavi Kumari, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.1 has already filed counter affidavit.

Ld. Counsel for the appellants has filed application for deletion in respect of respondent No. 2.

The same be placed before the Hon'ble Judge in Chambers for further directions.

VIVEK SAXENA
Registrar

MG